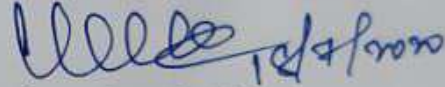


ADM.No.294/2020

Office of the
Principal District and Sessions Judge,
Bengaluru Rural District, Bengaluru,
Dated: 18.07.2020.

NOTIFICATION

Due to unavoidable circumstances, the arrangement made vide this office Notification bearing ADM No.294/2020 dated 15.07.2020 for Video Conference hearing on 20.07.2020 in respect of Shri Venkatesh Naik T., Principal District and Sessions Judge, Bengaluru Rural District, Bengaluru stands cancelled and the matters posted for video conference hearing before the said court on 20.07.2020 are re-assigned to the learned VII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.



(Venkatesh Naik T.)
Principal District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The courts concerned.
2. Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District.
5. Advocates' Association, Bengaluru.
6. Web-hosting.
7. Notice Board, for information.

